

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2208
TO BE ANSWERED ON 01ST JANUARY, 2019**

CENTRAL INTERVENTION TO RESOLVE NURSES STIR IN ASSAM

2208. SHRI BHUBANESWAR KALITA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of nurses stir in Assam paralyzing the Government health service sector in the State;
- (b) whether Government is also aware of lackadaisical attitude of the State Government in resolving the issues;
- (c) if so, the details thereof and reaction of Government thereto; and
- (d) whether Government without further loss of time would intervene to bring back normalcy in the health sector in Assam?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): Health is a State subject. Government of Assam has informed that they have already intervened and acted proactively to ensure normalcy in Health facilities of the State Government through a series of steps. The Association has withdrawn the strike on 29.11.2018 and resumed work from 30.11.2018. As informed by Government of Assam, at present, all health facilities under the Government of Assam are functioning normally.